

LOK SABHA
BULLETIN – PART II
(General information relating to Parliamentary and other matters)

No. 8180

[Monday, February 19, 2024/ Magha 30, 1945 (Saka)]

No. 8180

Table Office

Statutory Orders laid on the Table of Lok Sabha

The following Statutory Rules and Orders made under the delegated powers of legislation were laid on the Table of Lok Sabha during the 15th Session of the 17th Lok Sabha. The number assigned to each order has been indicated in the Second Column and may be quoted for purposes of reference in future:-

Sl. No.	Number assigned to order/Date of Publication	Brief Subject or description	Date on which laid on the Table	Remarks
1	2	3	4	5
1.	<u>G.S.R.560(E)</u> 27.07.2023	The India International Arbitration Centre (Terms and Conditions and the Salary and allowances payable to Chairperson and Full-time Members) Second Amendment Rules, 2023.	02.02.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
2.	<u>G.S.R.717(E)</u> 04.10.2023	The India International Arbitration Centre (Composition and Functions of the Committees) Rules, 2023	-do-	-do-
3.	<u>F.No. A-60011/96/2023-Administration(AR)-IIAC</u> 01.09.2023	The India International Arbitration Centre (Conduct of Arbitration) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
4.	<u>F.No. A-60011/117/2023-Administration(AR)-IIAC</u> 05.10.2023	The India International Arbitration Centre (Manner of Appointment and Powers and Functions of the Chief Executive Officer) Regulations, 2023.	-do-	-do-
5.	<u>F.No. ICWA/Admn/551/10/2023</u> 07.11.2023	The Indian Council of World Affairs, Recruitment (Amendment) Regulations, 2023.	-do-	-do-

6.	<u>F.No.1-93/2023-NCH</u> 04.12.2023	The National Commission for Homoeopathy (General) Regulations, 2023.	02.02.2024	Published in Gazette of India, Part-III, Section 4.
7.	<u>F.No.3-36/2021/NCH/HEB/R.C.</u> 04.12.2023	The National Commission for Homoeopathy (Medical Research in Homoeopathy) Regulations, 2023.	-do-	-do-
8.	<u>F.No.3-104/2023/NCH/HEB/Exam Regulation</u> 28.11.2023	The National Commission for Homoeopathy (National Examinations in Homoeopathy) Regulations, 2023.	-do-	-do-
9.	<u>F.No. Sec/NCISM/Regulations/2023-1</u> 06.12.2023	The National Commission for Indian System of Medicine (General) Regulations, 2023.	-do-	-do-
10.	<u>F.No. Sec/NCISM/Regulations/2023-1</u> 06.12.2023	The National Commission for Indian System of Medicine (Procedure for Engagement of Experts and Professionals) Regulations, 2023.	-do-	-do-
11.	<u>F.No. L-12015/18/2021-AS</u> 31.10.2023	The Institute of Teaching and Research in Ayurveda (Amendment) Regulations, 2023.	-do-	-do-
12.	<u>S.O.5037(E)</u> 23.11.2023	Declaring that the company namely, Shri Narayani Nidhi Limited, having its registered office at No. 28A, Kamalalayam Vadakarai, Tiruvarur, Tamil Nadu-610002, to be a “Nidhi”	05.02.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
13.	<u>1-CA(5)74A/2023</u> 07.12.2023	Corrigendum to the Notification No. 1-CA(5)74/2023 dated 27 th September, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
14.	<u>G.S.R.584(E)</u> 02.08.2023	The Companies (Incorporation) Second Amendment Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
15.	<u>G.S.R.790(E)</u> 20.10.2023	The Companies (Incorporation) Third Amendment Rules, 2023.	-do-	-do-
16.	<u>G.S.R.802(E)</u> 27.10.2023	The Companies (Prospectus and Allotment of Securities) Second Amendment Rules, 2023.	-do-	-do-
17.	<u>G.S.R.801(E)</u> 27.10.2023	The Companies (Management and Administration) Second Amendment Rules, 2023.	-do-	-do-
18.	<u>G.S.R.61(E)</u> 24.01.2024	The Companies (Listing of equity shares in permissible jurisdictions) Amendment Rules, 2024.	-do-	-do-

19.	<u>G.S.R.644(E)</u> 01.09.2023	The Limited Liability Partnership (Second Amendment) Rules, 2023.	05.02.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
20.	<u>G.S.R.803(E)</u> 27.10.2023	The Limited Liability Partnership (Third Amendment) Rules, 2023.	-do-	-do-
21.	<u>G.S.R.832(E)</u> 09.11.2023	The Limited Liability Partnership (Significant Beneficial Owners) Rules, 2023.	-do-	-do-
22.	<u>L-3(2)/Regl. -Gen. (Amdt.)/2024/CCI</u> 12.01.2024	The Competition Commission of India (General) Amendment Regulations, 2024.	-do-	Published in Gazette of India, Part-III, Section 4.
23.	<u>S.O.4669(E)</u> 25.10.2023	The Battery Waste Management (Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
24.	<u>G.S.R.677(E)</u> 18.09.2023	The Hazardous and Other Wastes (Management and Transboundary Movement) Second Amendment Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
25.	<u>G.S.R.869(E)</u> 29.11.2023	The Van (Sanrakshan Evam Samvardhan) Rules, 2023.	-do-	-do-
26.	<u>FEMA 14(R)/2023-RB</u> 20.12.2023	The Foreign Exchange Management (Manner of Receipt and Payment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
27.	<u>S.O.332(E)</u> 24.01.2024	The Foreign Exchange Management (Non-debt Instruments) Amendment Rules, 2024.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
28.	<u>F.No.4-1/2022(IC)</u> 02.05.2022	The University Grants Commission (Academic Collaboration between Indian and Foreign Higher Educational Institutions to offer Twinning, Joint Degree and Dual Degree Programmes) Regulations, 2022	-do-	Published in Gazette of India, Part-III, Section 4.
29.	<u>S.O.600(E)</u> 31.07.1989	The NATIONAL HOUSING BANK (Issue and Management of Bonds) Regulations, 1989.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
30.	<u>S.O.554(E)</u> 23.02.2002	The National Housing Bank (Issue and Management of Bonds) (Amendment) Regulations, 2001.	-do-	-do-

31.	<u>F.No. NHB/RMMD/Bond Regulation/307</u> 10.05.2008	The National Housing Bank (Issue and Management of Bonds) (Amendment) Regulations, 2007.	05.02.2024	Published in Gazette of India, Part-III, Section 4.
32.	<u>S.O.857(E)</u> 08.11.1993	The National Housing Bank (Slum Improvement and Low Cost Housing Fund) Regulations, 1993.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
33.	<u>G.S.R.213(E)</u> 11.04.1997	The National Housing Bank (Officers') Service Regulations, 1997.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
34.	<u>G.S.R.650(E)</u> 30.10.1998	The National Housing Bank (Officers') Service (Amendment) Regulations, 1998.	-do-	-do-
35.	<u>NHB/STF/POL/27</u> 12.09.2007	The National Housing Bank (Officers') Service (Amendment) Regulations, 2007.	-do-	Published in Gazette of India, Part-III, Section 4.
36.	<u>NHB/SER/01/2014</u> 19.06.2014	The National Housing Bank (Officers') Service (Amendment) Regulations, 2014.	-do-	-do-
37.	<u>NHB/LD/Res.-407</u> 04.08.2004	The National Housing Bank (Nomination) Regulations, 2004.	-do-	-do-
38.	<u>NHB/DHRD&A/111</u> 20.05.2003	The National Housing Bank (Employees') Pension Regulations, 2003.	-do-	-do-
39.	<u>NHB.HRD.PEN.01/CMD/2013</u> 17.10.2013	The National Housing Bank (Employees') Pension (Amendment) Regulations, 2013	-do-	-do-
40.	<u>F.No.S-11015/01/2019-Ins-I</u> 13.12.2023	The Life Insurance Corporation of India (Agents) Amendment Regulations, 2023.	-do-	-do-
41.	<u>F.No. IRDAI/Reg/2/196/2024</u> 23.01.2024	The Insurance Regulatory and Development Authority of India (Expenses of Management, including Commission, of Insurers) Regulations, 2024.	-do-	-do-
42.	<u>F.No. IRDAI/Gen Insurance/ Tariff/1/195/2024</u> 23.01.2024	Denotifying the Arbitration clause in all tariff products under Fire, Motor and Engineering, Workmen's Compensation and other classes of insurance business.	-do-	-do-
43.	<u>F.No. PFRDA/16/05/112/0018/2020-REG-POP</u> 11.01.2024	The Pension Fund Regulatory and Development Authority (Point of Presence) (Amendment) Regulations, 2023.	-do-	-do-

44.	<u>G.S.R.94(E)</u> 02.02.2024	Seeking to amend Notification No. 18/2022-Central Excise, dated the 19 th July, 2022 to increase the Special Additional Excise Duty on production of Petroleum Crude from Rs.1700/MT to Rs.3200/MT.	05.02.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
45.	<u>G.S.R.149</u> 21.10.2023	The Assam Rifles Naib Subedar (Cipher), Group 'B', Non-Gazetted, Non-Ministerial (Combatised) post, Recruitment Rules, 2023.	06.02.2024	Published in weekly Gazette of India, Part-II, Section 3, Sub-section (1).
46.	<u>G.S.R.857(E)</u> 22.11.2023	The Central Reserve Police Force, Assistant Sub-Inspector (Motor Transport) Technical Cadre, Group 'C' Post Recruitment Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
47.	<u>G.S.R.865(E)</u> 24.11.2023	The Central Reserve Police Force, Assistant Sub-Inspector (Tailor) Tradesmen Cadre, Group 'C' Post Recruitment Rules, 2023.	-do-	-do-
48.	<u>G.S.R.902(E)</u> 20.12.2023	Notifying extension of due date for furnishing the return in FORM GSTR-3B for the month of November, 2023 for the persons registered in certain districts of Tamil Nadu.	-do-	-do-
49.	<u>S.O.5483(E)</u> 28.12.2023	Seeking to extend dates of specified compliances in exercise of powers under Section 168A of the said Act.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
50.	<u>G.S.R.30(E)</u> 05.01.2024	Notifying extension of due date for furnishing the return in FORM GSTR-3B for the month of November, 2023 for the persons registered in certain districts of Tamil Nadu.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
51.	<u>G.S.R.31(E)</u> 05.01.2024	The Central Goods and Services Tax (Amendment) Rules, 2024.	-do-	-do-
52.	<u>S.O.84(E)</u> 05.01.2024	Seeking to rescind the Notification No. 30/2023-Central Tax dated 31st July, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
53.	<u>S.O.85(E)</u> 05.01.2024	Seeking notify special procedure to be followed by a registered person engaged in manufacturing of certain goods.	-do-	-do-

54.	<u>G.S.R.921(E)</u> 28.12.2023	The Insecticides (Seventh Amendment) Rules, 2023.	06.02.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
55.	<u>G.S.R.37(E)</u> 12.01.2024	The Insecticides (First Amendment) Rules, 2024.	-do-	-do-
56.	<u>G.S.R.878(E)</u> 06.12.2023	The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2023.	07.02.2024	-do-
57.	<u>G.S.R.879(E)</u> 06.12.2023	The Indian Administrative Service (Pay) Second Amendment Rules, 2023.	-do-	-do-
58.	<u>G.S.R.43(E)</u> 16.01.2024	The Targeted Public Distribution System (Control) Amendment Order, 2024.	-do-	-do-
59.	<u>S.O.5459(E)</u> 26.12.2023	Directing that the commodities specified in column (2) of the Notification shall be packed in Jute packaging material for supply or distribution in such minimum percentage as specified in corresponding entries in Column (3) of the Notification with effect from the date of publication of the notification in the official Gazette, upto the 30th June, 2024.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
60.	<u>S.O.5371(E)</u> 19.12.2023	The Rubber Gaskets for Pressure Cookers (Quality Control) Order, 2023.	-do-	-do-
61.	<u>S.O.5323(E)</u> 13.12.2023	The Cycle and Rickshaw Tyres and Tubes (Quality Control) Order, 2023.	-do-	-do-
62.	<u>G.S.R.09(E)</u> 03.01.2024	The Indian Post Office (Amendment) Rules, 2024.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
63.	<u>G.S.R.873(E)</u> 04.12.2023	The Bureau of Energy Efficiency Appointment and Terms and Conditions of Service of Deputy Director General (NMEEE) Amendment Rules, 2023.	08.02.2024	-do-
64.	<u>F. No 20-28/2022-Reg./(Regulation)/(E)</u> 29.12.2023	The National Commission for Indian System of Medicine (Ethics and Registration) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.

65.	<u>F.No. BUSS/MES(UNANI-UG-Regl)/2023</u> 29.12.2023	The National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Unani Colleges and Attached Teaching Hospitals) Regulations, 2023.	08.02.2024	Published in Gazette of India, Part-III, Section 4.
66.	<u>18-12/2022-BUSS (Sowa-Rigpa UG-MES)</u> 29.12.2023	The National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Sowa-Rigpa Colleges and Attached Teaching Hospitals) Regulations, 2023.	-do-	-do-
67.	<u>F.No.Sec/NCISM/Reg(1)/2023</u> 20.12.2023	The National Commission for Indian System of Medicine (National Examinations for Indian System of Medicine) Regulations, 2023.	-do-	-do-
68.	<u>L-12015/16/2023-AS</u> 19.01.2024	The Institute of Teaching and Research in Ayurveda (Amendment) Regulations, 2024	-do-	-do-
69.	<u>F.No. GAD/MPA/REGS//001/2023(E)</u> 20.09.2023	The Board of Major Port Authority for Mormugao Port (Meetings and Transaction of Business) Regulations, 2023.	09.02.2024	-do-
70.	<u>F.No. GAD/Legal-Amend/23/2023</u> 09.11.2023	The Mormugao Port Authority (Stevedoring and Shore Handling) Regulations, 2023.	-do-	-do-
71.	<u>G.S.R.201</u> 06.01.2024	The Ministry of Home Affairs, Assam Rifles, Subedar Major (Religious Teacher), Group 'B' Post, Recruitment Rules, 2023	-do-	Published in weekly Gazette of India, Part-II, Section 3, Sub-section (1).
72.	<u>G.S.R.904(E)</u> 21.12.2023	Amendments in the Notification No. G.S.R.734(E) dated the 13th October, 2021.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
73.	<u>G.S.R.909(E)</u> 22.12.2023	Amendments in the Notification No. G.S.R.328(E) dated the 30th April, 2022.	-do-	-do-
74.	<u>G.S.R.925(E)</u> 29.12.2023	Amendments in the Notification No. G.S.R.590 (E) dated the 13th August, 2008.	-do-	-do-
75.	<u>G.S.R.929(E)</u> 29.12.2023	Amendments in the Notification No. G.S.R.904(E) dated the 26th December, 2022.	-do-	-do-

76.	<u>G.S.R.40(E)</u> 15.01.2024	Amendments in the two notifications, mentioned therein.	09.02.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
77.	<u>G.S.R.1(E)</u> 01.01.2024	Amendments in the Notification No. G.S.R.584(E) dated 19th July, 2022.	-do-	-do-
78.	<u>G.S.R.2(E)</u> 01.01.2024	Amendments in the Notification No. G.S.R.492(E) dated 30th June, 2022.	-do-	-do-
79.	<u>G.S.R.42(E)</u> 15.01.2024	Amendments in the Notification No. G.S.R.584(E) dated 19th July, 2022.	-do-	-do-
80.	<u>G.S.R.11(E)</u> 03.01.2024	Amendments in the Notification No. G.S.R.666(E) dated 28th June, 2017.	-do-	-do-
81.	<u>G.S.R.12(E)</u> 03.01.2024	Amendments in the Notification No. G.S.R.710(E) dated 28th June, 2017.	-do-	-do-
82.	<u>G.S.R.923(E)</u> 29.12.2023	The Sea Cargo Manifest and Transhipment (First Amendment) Regulations, 2023.	-do-	-do-
83.	<u>S.O.5492(E)</u> 29.12.2023	Amendments in Notification No. S.O.748(E) dated the 3rd August, 2001.		Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
84.	<u>01/2024-CUSTOM (N.T.)</u> 04.01.2024	Notifying Exchange Rate of conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
85.	<u>S.O.177(E)</u> 15.01.2024	Amendments in Notification No. S.O.748(E) dated the 3rd August, 2001.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
86.	<u>04/2024-CUSTOM (N.T.)</u> 18.01.2024	Notifying Exchange Rate of conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
87.	<u>90/2023-CUSTOM (N.T.)</u> 07.12.2023	Notifying Exchange Rate of conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-

88.	<u>S.O.5350(E)</u> 15.12.2023	Amendments in Notification No. S.O.748(E) dated the 3rd August, 2001.	09.02.2024	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).
89.	<u>92/2023-CUSTOM (N.T.)</u> 18.12.2023	Notifying Exchange Rate of conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
90.	<u>93/2023-CUSTOM (N.T.)</u> 21.12.2023	Notifying Exchange Rate of conversion of foreign currencies into Indian currency or vice-versa for imported and exported goods.	-do-	-
91.	<u>SEBI/LAD-NRO/GN/2023/161</u> 21.12.2023	The Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) (Seventh Amendment) Regulations, 2023.	-do-	Published in Gazette of India, Part-III, Section 4.
92.	<u>SEBI/LAD-NRO/GN/2023/162</u> 21.12.2023	The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) Regulations, 2023.	-do-	-do-
93.	<u>SEBI/LAD-NRO/GN/2023/163</u> 05.01.2024	The Securities and Exchange Board of India (Alternative Investment Funds) (Amendment) Regulations, 2024.	-do-	-do-
94.	<u>G.S.R.898(E)</u> 18.12.2023	The Income-tax Amendment (Twenty-Eighth Amendment) Rules, 2023.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
95.	<u>G.S.R.900(E)</u> 19.12.2023	The Income-tax Amendment (Twenty-Ninth Amendment) Rules, 2023.	-do-	-do-
96.	<u>G.S.R.908(E)</u> 22.12.2023	The Income-tax Amendment (Thirtieth Amendment) Rules, 2023.	-do-	-do-
97.	<u>G.S.R.10(E)</u> 03.01.2024	Amendments in the Notification No. G.S.R.673(E) dated 28th June, 2017.	-do-	-do-
98.	<u>S.O.1(E)</u> 29.12.2023	Constituting Principal Bench of Goods and Services Tax Appellate Tribunal at New Delhi with effect from the date of publication of this notification by the Central Government.	-do-	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (ii).

99.	<u>Z-24/14/1/2020-DPC (E.I.)</u> 19.06.2023	The Employees' State Insurance Corporation (Staff and Conditions of Service) Regulations, 2023.	09.02.2024	Published in Gazette of India, Part-III, Section 4.
-----	--	---	------------	---

UTPAL KUMAR SINGH
Secretary General